

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

CP NO. 498/2004 IN  
OA NO. 245/2003

This the 11<sup>th</sup> day of March, 2005

HON'BLE MR. JUSTICE M.A.KHAN, VICE CHAIRMAN (J)  
HON'BLE MR.S.K.NAIK, MEMBER (A)

1. Jagan Nath s/o Sh. Parma Nand,
2. Ram Kishan s/o Sh. Rai Singh,
3. Kartar Singh s/o Sh. Daya Nand,
4. Chand Ram s/o Shri Chand,
5. Jagdish Singh s/o Sh. Kanhia,
6. Om Parkash s/o Sh. Mir Singh,
7. Ram Charan Saini s/o Sh. Pirbhu ram Saini,
8. Ashok Kumar s/o Sh. Bani Singh,
9. Ranbir Singh s/o Sh. Sardha Nand,
10. R.K.Dixit,
11. Rama Nand Misra,
12. Karambir Singh,
13. Devinder Kumar s/o Sh. Banwari,
14. Parkash chand s/o Sh. Karan Singh,
15. Ramesh s/o Sh. Kali Ram,
16. Kitalu s/o Sh. Pyare Lal,
17. Shyam Singh s/o Sh. Goman Singh,
18. Kailash s/o Sh. Kan singh,
19. Satyanarain s/o Sh. Sheo Karan,
20. Nar Singh s/o Sh. Roop Chand,
21. Smt. Gurwanti w/o Sh. Mahabir Singh,
22. Narain Singh s/o Sh. Roop Chand,
23. Om Prakash s/o Sh. Banwari Lal,

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24. Hari Singh s/o Sh. Khyali Ram,
25. Smt. Yeswantin w/o Sh. Jaggar Singh,
26. Azad Singh s/o Sh. Miot Lal,
27. Dev Chand
28. Suresh Kumar s/o Sh. Ram Narain
29. Man Singh s/o Sh. Kan Singh,
30. Sher Singh s/o Sh. Moti Lal,
31. Ramesh s/o Sh. Sharda Nand,
32. Lal Chand s/o Sh. Hira Lal,
33. Ajeet Singh s/o Sh. Bhagwana,
34. Chhotu Ram s/o Sh. Mir Singh,
35. Hari Kishan s/o Sh. Mir Singh
36. Rajinder Singh s/o Sh. Tika Ram,
37. Narain Singh s/o Sh. Kehar singh,
38. Om Prakash s/o Sh. Devak Ram,
39. Surinder Singh
40. Ramesh Kumar s/o Sh. Daya Ram
41. Jai singh s/o Sh. Rich Pal,
42. Suraj Mal s/o Sh. Ram Narain
43. Mange Ram s/o Sh. Mewa Ram
44. Sukhbir Singh s/o Sh. Driyave Singh
45. Ram Singh s/o Sh. Mange Ram
46. JainPal s/o Sh. Lakhi chand,
47. Jai Kishan s/o Sh. Munshi Ram,
48. Ramphal Singh s/o Sh. Kehar Singh,
49. Bhagat Singh s/o Sh. Ram Singh,
50. Savt Raj s/o Sh. Surte,
51. ChirANJI Lal s/o Sh. Richapal Singh,

*man - son - de -*

(Applicants No.1 to 9 are working as Tube Well Operators, applicant No.10 & 11 are working as NT Staff, applicant No.12 is working as Storekeeper, applicant No.13 is working as Mason, applicants No.14 to 50 are working as Baildar in the office of respondent.)

(By Advocate: Sh. Yogesh Sharma)

Versus

Sh. Anil Gupta,  
The Chief Engineer,  
Govt. of Delhi, 4<sup>th</sup> Floor,  
ISBT Building, Delhi.

(By Advocate: Sh. Ajesh Luthra)

ORDER (ORAL)

By Hon'ble Mr. Justice M.A.Khan, Vice Chairman (J)

Counsel for applicant has submitted that respondent has submitted a compliance affidavit. In view of this applicant does not want to press this Contempt Petition. Since the respondents have complied with the order of this Tribunal, we do not consider it appropriate now to proceed in the matter further. CP is, accordingly, dismissed and notice are discharged.

S. K. NAIK  
( S.K.NAIK )  
Member (A)

M. A. KHAN  
( M.A. KHAN )  
Vice Chairman (J)

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